

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.555 of 1987
(W.P. No. 402 of 1979)

Dilip Kumar Pandey Applicant

Versus

Govt. of India & Others Respondents.

Hon.S.Zaheer Hasan, V.C.

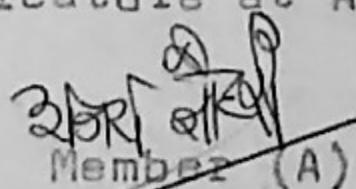
Hon. Ajay Johri, A.M.

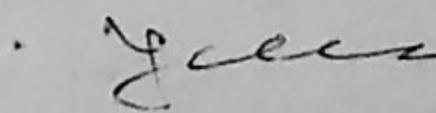
(By Hon.S.Zaheer Hasan, V.C.)

This writ petition pending in the Hon'ble High Court of Judicature at Allahabad has been received on transfer to this Tribunal under Section 29 of the Administrative Tribunals Act XIII of 1985.

2. The petitioner Dilip Kumar Pandey has filed Deputy General Manager (Admn) this petition against Industrial Development Bank of India & Others. He was appointed as a clerk in the aforesaid Bank. He has filed this petition for direct to the respondents to permit him to appear in the writ test of clerk grade II.

3. For want of notification under Section 14(2) of the Administrative Tribunals Act this Tribunal has no jurisdiction to decide this petition. So the file of the writ petition be retransmitted to the Hon. High Court of Judicature at Allahabad.


Member (A)


Vice Chairman

Dated the 6th May, 1988.

RKM